

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

**FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING
MODE BE TAKEN UP ON 27-05-2021**

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

| SI.N. | Case | Name of Party | Fix for |
|--------------|-----------------|----------------------|----------------|
| 1 | Bail No-87/2021 | Punit Vs State | Hearing |

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

| | | | |
|---|------------------|-----------------------|----------|
| 2 | M.C.A. -04/2020 | Heera Singh Vs State | Argument |
| 3 | M.C.A. -49/2018 | Balbir Vs State | Argument |
| 4 | M.C.A. - 85/2018 | Ram Singh Vs Birendra | Argument |
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*** For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court


Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal